

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/795/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 23rd January, 2023.

Sub:- **Station leave permission.**

Ref:- FC.XII-3/2023/454 Dated 21.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 27.01.2023 till the morning of 30.01.2023**, as prayed for. Further, the Counsellor, Family Court, Dhubri, has been directed to remain in charge of the Family Court, Dhubri during this period.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/796/A, dated , 23-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)